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TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE

29 February, 1984.

NOTIFICATION
(INCOME-TAX)

NO. 5669 (F.No. 197/81/82-II(AI)): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Social Work & Research Centre, Ajmer (Rajasthan)" for the purpose of the said section for the period covered by the assessment years 1982-83, 1983-84 and 1984-85.

20/1 -
(R. K. TEWARI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Director, The Social Welfare Work & Research Centre, Tilonia-305816, Madanganj, Distt. Ajmer (Rajasthan).
2. The Commissioner of Income-tax, Jaipur, with ref. to his letter No. CIT/Recy/10(23C)(iv)/82-83/1337 dated 11.10.1982.
3. All Commissioners of Income-tax.
4. Directors of Ins. (IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of G&M Services (Income-tax), 1st Floor, Alwar-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
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9. Shri P.K. Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.
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R. K. Tewari
(ATMA RAM)
SECTION OFFICER
I.T. (AI) SECTION

भारत के राजपत्र के भाग 11, खण्ड 3 §11 में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 29/2/84

अधिसूचना
§आय-कर§

सं० 5669 § फा० सं० 197/81/82 - आ० सं० §नि०-1§ :
आयकर अधिनियम, 1961 § 1961 का 43§ की धारा 10 की उपधारा
§ 23 ग§ के खण्ड §IV§ द्वारा प्रदत्त अवित्तों का प्रयोग करते हुए,
केन्द्रीय सरकार, एतद्वारा, उक्त खण्ड के प्रयोजनार्थ, * दि मोशन वर्क
एण्ड रिसर्च सेंटर, अजमेर § राजस्थान§ * को कर निर्धारण -वर्ष 1982-83,
1983-84 तथा 1984-85 के अंतर्गत आने वाली अवधि के लिए अधिसूचित
करती है ।

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§ आर. के. तिवारी §
अवर सचिव, भारत सरकार

सेवा में,

प्रबन्धक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

§राजौरी गार्डन के पास §, नई दिल्ली ।

प्रतिलिपि, अंग्रेजी पाठानुसार प्रेषित ।

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